

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR (RP) NO. 69 OF 2019 IN
IA NO. 1428 OF 2018 IN
APPEAL NO. 289 OF 2018**

Dated : 25th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

... Petitioner (s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Petitioner (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) :

ORDER

Petition is dismissed as withdrawn as per submissions of learned counsel, Mr. S. Vallinayagam, appearing for the petitioner.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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